

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:66
ANSWERED ON:02.12.2003
CONSTRUCTION OF DWELLING UNITS BY DDA
ARUN KUMAR

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that there is an annual housing demand of one lakh units but the Delhi Development Authority is only able to construct not more than 3000 to 4000 dwelling units annually; and

(b) if so, the reasons therefor indicating the number of backlog of dwelling houses in Delhi, year-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI BANDARU DATTATRAYA)

(a)&(b): The Delhi Development Authority has undertaken housing activities since 1967-68 and has announced 36 schemes for various categories of flats. It has made 3,33,929 allotments till 31.10.2003. The DDA has constructed 59,875 flats during the last 10 years. It has facilitated construction of dwelling units through allotment of residential plots and also through Group Housing Societies. The development of housing stock in DDA is also dependent on acquisition of land and provision of basic services by civic agencies. Presently, there is backlog in the following three schemes:

SCHEME	BACKLOG
New Pattern Registration Scheme, 1979	10,573
Ambedkar Awas Yojana, 1989	3,808
Janta Housing Registration Scheme, 1996	7,128
TOTAL	21,509